

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No204  
CP(IB)/106(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Simon India Ltd

.....Applicant

V/s

Ecophos GNFC India Pvt Ltd

.....Respondent

**Order delivered on ..16/11/2022**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the applicant and also for the corporate debtor.

Reply is filed. Pleadings are held to be completed.

Matter stands adjourned for hearing on 05.01.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**Dr. MADAN B GOSAVI  
MEMBER (JUDICIAL)**